

(b) if so, whether the Government propose to set up a high level enquiry committee to go into the details of the complaints; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) Yes, Sir.

(b) and (c). There is no such proposal.

Price of Cement

313. SHRI RAJENDRA AGNIHOTRI:
SHRI ANAND SINGH:

Will the PRIME MINISTER be pleased to state:

(a) whether ban on hike in cement price has been lifted by MRTPC;

(b) if so, the details thereof;

(c) whether the Government are aware of the suggestions made at the seminar held under the aegis of the National Council of Cement and Building Materials (NCCBM) in January, 1991 to lower the cement prices; and

(d) if so, the details of suggestions made at the above conference and the action taken in the matter?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIKAMAL MORARKA): (a) and (b). The MRTP Commission in its Order dated 14.9.90 had issued an ad-interim ex-parte temporary injunction, restraining the Cement Manufacturers' Association and cement manufacturers from carrying on restrictive trade practices with regard to cement prices.

The Commission in its Order dated

28.1.91 has vacated the ex-parte ad-interim injunction.

(c) No formal recommendations were made.

(d) Does not arise.

Schemes for Socio-Economic Development of Tribal Areas

314. SHRI RAJENDRA AGNIHOTRI:
Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have formulated some schemes for socio-economic development of the tribal areas; if so, the details thereof;

(b) whether the Government propose to construct a hostel in each district for the benefit of tribal and poor students;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) Working Group on Development and Welfare of Scheduled Tribes during Eighth Five Year Plan (1990-95) has put more emphasis on family oriented programmes and the infrastructure development incidental to such programmes instead of the infrastructure involving capital intensive projects. The Working Group has also put more emphasis on agriculture and minor irrigation programmes instead of major/medium irrigation programmes in tribal areas. The Tribal Sub-Plan States/Union Territories have been advised to implement the said recommendations of the working group.

(b) to (d). At present there is no such